(b) if so, the reasons therefor; and

(c) the actual engineering export during 1986-87 and 1987-88 as against total production?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) No, Sir.

(b) Does not arise.

(c) The export figures and the total production during 1986-87 and 1987-88 are as below :

	(Rupees in Crores)		
Year	Exports	Total Produc- tion	
1986-87	1150.00 (P)	44,501 (E)	
1987-88	1320.00 (P)	. 51,399 (E)	

P: Provisional

E: Estimated

Opening of Bank Branches in West Bangal

1547. SHRI PURNA CHANDRA MALIK : Will the Minister of FINANCE be pleased to state :

(a) whether the West Bengal Government recommended for 612 new centres for opening of bank branches under the current branch licensing policy period (1985-90);

(b) if so, the details thereof;

(c) the number of bank branches opened so far; and

(d) the time by which the remaining branches are likely to be opened?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). Reserve Bank of India (RBI) has reported that the State Government of West Bengal had forwarded a list of 629 identified centres for opening branches during the current Branch Licensing Policy for 1985-90 as per details given below :

Name of District	No. of centres identified
Bankura	27
Birbhum	31
Burdwan	43
Cooch Behar	28
Darjeeling	12
Nowrah	19
Hooghly	46
Jalpaiguri	19
Malda	16
Midnapore	109
Murshidabad	67
Nadia	54
West Dinajpur	37
Purulia	32
24 Parganas (South)	50
24 Parganas (North)	39
Total	629

Out of these 629 centres, RBI has allotted 435 eligible rural and semi-urban centres to various banks for opening branches during the current Branch Licensing Policy. As per the information available with RBI, banks have opened branches at 172 centres in West Bengal so far RBI initially advised the banks that the branches at the allotted centres should be opened in a phased manner during the remaining period of the Policy. However, in the context of Service Area Approach to rural lending, banks have been instructed to open branches at allotted centres expeditiously to facilitate allocation ŠRAVANA 14, 1910 (SAKA)

of visitages to such branches under this scheme. It is, however, not possible at this stage to indicate the likely dates by which remaining branches will be opened, as opening of branches depends upon a number of factors on which banks have no control such as availability of necessary infrastructural facilities including suitable premises for the branch.

Fall in Export of Finished Leather

1548. SHRI SANAT KUMAR MANDAL : Will the Minister of COMMERCE be pleased to state :

(a) whether, the objective of promoting export of value added export has resulted in steep fall of export of finished leather from easter region;

(b) if so, the details thereof; and

(c) whether Government propose to review the present policy of export of finished leather vis-a-vis value added leather goods for export from easter region ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No, Sir.

(b) and (c). In view of above, do not arise.

Failure of National Handloom Development Corporation to Supply Yara

1549. SHRI SANAT KUMAR MANDAL : Will the Minister of TEXTHES be pleased to state :

(a) whether the National Handloom Development Corporation (NHDC) which was created to make available yarn as well as dyes and chemicals at reasonable prices to the handloom sector has failed to perform its role and the yarn shortage has crippled handloom units;

(b) if so, the problems which have made it difficult for this Corporation to perform its role, and

(c) the steps being taken by this Ministry to sort out matters ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. The National Handloom Development Corporation has been supplying yarn, dyes and chemicals to handloom agencies in different States in steadily increasing quantities as per the details given in the statement below.

(b) and (c). Do not arise.

z

Statement

(Value : Rs. in lakhs)

(Quantity : Lakh Kgs.)

Year	Yarn		Dyes and Chemicals	
	Quantity	Value	Quantițy	Value
1984-85	2.49	92.44		
1985-86	20 87	629.75	0.48	58.2
1986-87	28.08	823.00	1.03	132.90
1987-88	63.05	2604.62	2.95	288.21

Smuggling of Electronic Coods

1550. SHRI CHINTAMANI JENA: Will the Minister of FINANCE be pleased to state :

(a) whether a large number of electronic goods such as VCR, VCP, electronic watches cameras etc. are being smuggled into the country;

(b) if so, the details of such goods confiscated by the Customs at the International Airports during the years 1986-87 and 1987-88;